CONTINUED FROM PART- 1

INTRODUCTION

In view of the recent amendment made in the Designs (Amendment) Rules, 2008 with effect from 17/06/2008, Publication of the matter relating to Designs is being published in the Official Journal of The Patent Office. This Journal is being published on weekly basis on every Friday covering the various proceedings on Designs as required according to the provisions of under Rule 22, 25, 27 and 39 of the Design (Amendment) Rules, 2008. All the enquiries on this Official Journal and other information as required by the public should be addressed to the Controller General of Patents, Designs & Trade Marks. Suggestions and comments are requested from all quarters so that the content can be enriched.

THE DESIGNS ACT 2000 SECTION 30 DESIGN ASSIGNMENT

The Design stands in the name of PRICOL LIMITED registered under the Designs Act, 2000 has been assigned in the Register of Designs in the name as follows:-

Design No.	Class	Name
208678 220942 230973	24-01	SKANRAY TECHNOLOGIES PRIVATE LIMITED, A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT, 1956, AND HAVING ITS REGISTERED OFFICE AT PLOT # 15- 17, HEBBAL INDUSTRIAL AREA, MYSORE 570 016, STATE OF KARNATAKA,INDIA

CANCELLATION PROCEEDINGS under Section 19 of the Designs Act, 2000

"The Asstt. Controller of Patents & Designs passed an order on 26/9/2014 to cancel the registration of registered Design No. 228502 dated 9/4/2010 under class 09-01 titled as 'Bottle' in the name of Reliance Plast, (an Indian sole proprietorship concern), having office at 202, Pooja Residency, Derasar Lane, Borivali (West), Mumbai – 400092, Maharashtra, India, whose proprietor is Jawahar Jain, (Indian national) of above address"

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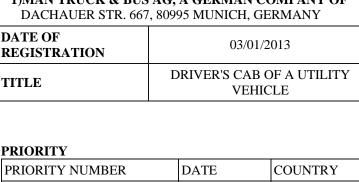
SL NO	REGISTERED DESIGN NUMBERS	RENEWED ON
1.	239400	20.08.2014
2.	239042	20.08.2014
3.	240220	20.08.2014
4.	240057	20.08.2014
5.	195685	21.08.2014
6.	195719	21.08.2014
7.	233813	21.08.2014
8.	233814	21.08.2014
9.	234494	21.08.2014
10.	216998	21.08.2014
11.	232160	21.08.2014
12.	239382	21.08.2014
13.	239782	21.08.2014
14.	241745	21.08.2014
15.	249189	21.08.2014

REGISTRATION OF DESIGNS

The following designs have been registered. They are now open for public inspection. In the following each entry the Date of Registration is shown. The Priority Number, Priority Date and Priority Country are also shown

DESIGN NUMBER			259137	
CLASS			08-06	
1)GODREJ & BOYCE MF LOCKS DIVISION (PLAN 400079, MAHARASHTRA, IN	NT-18), Pl	ROJSHAN	AGAR, VIKHROLI, MUMBAI - IPANY	
DATE OF REGISTRATION			30/12/2013	
TITLE			HANDLE	
PRIORITY NA				
DESIGN NUMBER			259507	
CLASS			11-02	
1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS				
DATE OF REGISTRATION			20/01/2014	Charles and
TITLE			FLOWER VASE	
PRIORITY NA				
DESIGN NUMBER			257955	
CLASS			08-09	
THE LAWS OF JAPAN, HA	VING IT	S OFFICE	ATION INCORPORATED UNDER CAT AKA-SHI, OSAKA, JAPAN	
DATE OF REGISTRATION			04/11/2013	
TITLE		COLL	ET CHUCK FOR PIPE EXPANDER	
PRIORITY				
PRIORITY NUMBER	DA	ГЕ	COUNTRY	
30-2013-0023157	02/0	05/2013	REPUBLIC OF KOREA	

DESIGN NUMBER	250672		
CLASS	12-08		
	TRUCK & BUS AG, A GERMAN COMPANY OF AUER STR. 667, 80995 MUNICH, GERMANY		
DATE OF REGISTRATION	03/01/2013		
TITLE	DRIVER'S CAB OF A UTILITY VEHICLE		
	•		



04/07/2012

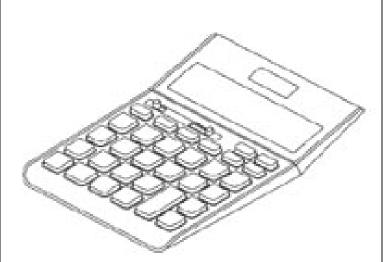
OHIM



DESIGN NUMBER	258173	
CLASS	18-01	

1)CASIO KEISANKI KABUSHIKI KAISHA DOING BUSINESS AS CASIO COMPUTER CO., LTD. A JAPANESE COMPANY, INCORPORATED IN JAPAN OF 6-2, HON-MACHI 1-CHOME, SHIBUYA-KU, TOKYO, JAPAN

DATE OF REGISTRATION	14/11/2013
TITLE	CALCULATOR



PRIORITY NA

001335210

DESIGN NUMBER	258893
CLASS	12-16

1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION, OF

1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN

DATE OF REGISTRATION	20/12/2013
TITLE	FRONT BUMPER FOR AUTOMOBILE

PR	M	RI	TV

PRIORITY NUMBER	DATE	COUNTRY
2013-014750	28/06/2013	JAPAN



CLASS	DESIGN NUMBER		259139	
LOCKS DIVISION (PLANT-18), PIROISHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY	CLASS		08-06	
TITLE	LOCKS DIVISION (PLANT-18), F	PIROJSHANAGAR, VI	KHROLI, MUMBAI -	
PRIORITY NA 258293 CLASS 09-05	DATE OF REGISTRATION	30	0/12/2013	-
DESIGN NUMBER 258293	TITLE	I	HANDLE	
CLASS	PRIORITY NA			
1)SANDVIK INTELLECTUAL PROPERTY AB OF SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY	DESIGN NUMBER		258293	
SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY	CLASS		09-05	
TITLE BLISTER PACK PRIORITY COUNTRY 001373427 05/06/2013 OHIM DESIGN NUMBER 258563 CLASS 06-01 1)STEELCASE INC., 901- 44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. DATE OF REGISTRATION 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY DATE 29/457, 269 07/06/2013 U.S.A.			PANY	(E)
PRIORITY PRIORITY NUMBER DATE COUNTRY 001373427 05/06/2013 OHIM DESIGN NUMBER 258563 CLASS 06-01 1)STEELCASE INC., 901- 44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. DATE OF REGISTRATION DATE OF REGISTRATION 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	DATE OF REGISTRATION	2	1/11/2013	
PRIORITY NUMBER DATE COUNTRY 001373427 05/06/2013 OHIM DESIGN NUMBER 258563 CLASS 06-01 1)STEELCASE INC., 901-44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. DATE OF REGISTRATION 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	TITLE	BLIS	STER PACK	
001373427 05/06/2013 OHIM	PRIORITY			
DESIGN NUMBER 258563 CLASS 06-01 1)STEELCASE INC., 901- 44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. DATE OF REGISTRATION 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	PRIORITY NUMBER	DATE	COUNTRY	harmatina dan
CLASS 06-01 1)STEELCASE INC., 901- 44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	001373427	05/06/2013	OHIM	
1)STEELCASE INC., 901- 44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. DATE OF REGISTRATION 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	DESIGN NUMBER		258563	
901- 44TH STREET S.E. GRAND RAPIDS, MICHIGAN 49508, USA, NATIONALITY: U.S.A. DATE OF REGISTRATION 05/12/2013 TITLE CHAIR PRIORITY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	CLASS		06-01	
PRIORITY COUNTRY PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	901- 44TH STREET S.E. GRAND	RAPIDS, MICHIGAN	49508, USA,	
PRIORITY DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	DATE OF REGISTRATION	0:	5/12/2013	\ %
PRIORITY NUMBER DATE COUNTRY 29/457, 269 07/06/2013 U.S.A.	TITLE		CHAIR	
29/457, 269 07/06/2013 U.S.A.	PRIORITY			THE STATE OF THE S
	PRIORITY NUMBER	DATE	COUNTRY	
	29/457, 269	07/06/2013	U.S.A.	PERCEPTATIVE VIEW

DESIGN NUMBER		259409	
CLASS		24-02	
1)HENKE-SASS, WOLF GMBH OF KELTENSTRASSE 1, 78532 COMPANY		ANY, A GERMAN	
DATE OF REGISTRATION	1.	5/01/2014	
TITLE	VETERIN	NARY INJECTOR	111 ///
PRIORITY	•		
PRIORITY NUMBER	DATE	COUNTRY	
002276147-0001/0003	17/07/2013	OHIM	
DESIGN NUMBER		259509	
CLASS		11-02	
	l		
1)AMAR SINGH YADAV, TRAI SITUATED AT 2/778, SUHAG NAGAR, FIROZ		,	
SITUATED AT	ABAD (U.P.) INDIA, OF	,	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ	ABAD (U.P.) INDIA, OF	ABOVE ADDRESS	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION	ABAD (U.P.) INDIA, OF	ABOVE ADDRESS 0/01/2014	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE	ABAD (U.P.) INDIA, OF	ABOVE ADDRESS 0/01/2014	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE PRIORITY NA	ABAD (U.P.) INDIA, OF	ABOVE ADDRESS 0/01/2014 WER VASE	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER	ABAD (U.P.) INDIA, OF 2 FLO A JAPANESE CORPOR	ABOVE ADDRESS 0/01/2014 WER VASE 259561 12-16 AATION, OF	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)HONDA MOTOR CO., LTD., A	ABAD (U.P.) INDIA, OF 2 FLO A JAPANESE CORPOR DME, MINATO-KU, TOK	ABOVE ADDRESS 0/01/2014 WER VASE 259561 12-16 AATION, OF	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)HONDA MOTOR CO., LTD., A 1-1, MINAMI-AOYAMA 2-CHO	A JAPANESE CORPOR DME, MINATO-KU, TOK	ABOVE ADDRESS 0/01/2014 WER VASE 259561 12-16 AATION, OF XYO, JAPAN	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)HONDA MOTOR CO., LTD., 2 1-1, MINAMI-AOYAMA 2-CHO DATE OF REGISTRATION	A JAPANESE CORPOR DME, MINATO-KU, TOK	ABOVE ADDRESS 0/01/2014 WER VASE 259561 12-16 ATION, OF XYO, JAPAN 2/01/2014	
SITUATED AT 2/778, SUHAG NAGAR, FIROZ DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)HONDA MOTOR CO., LTD., A 1-1, MINAMI-AOYAMA 2-CHO DATE OF REGISTRATION TITLE	A JAPANESE CORPOR DME, MINATO-KU, TOK	ABOVE ADDRESS 0/01/2014 WER VASE 259561 12-16 ATION, OF XYO, JAPAN 2/01/2014	

DESIGN NUMBER		257813	
CLASS		03-04	
1)KHAITAN (INDIA) LIMITED, AN INDIAN COMPANY OF 46C, JAWAHAR LAL NEHRU ROAD, KOLKATA 700071, WEST BENGAL, INDIA.			V
DATE OF REGISTRATION	28	3/10/2013	
TITLE	CEI	LING FAN	
PRIORITY NA			
DESIGN NUMBER		250675	
CLASS		12-16	
1)MAN TRUCK & BUS AG, A GER DACHAUER STR. 667, 80995 MUI		F	
DATE OF REGISTRATION	03	3/01/2013	
TITLE	FRONT BUMPER	OF A UTILITY VEHICLE	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001335210	04/07/2012	OHIM	
DESIGN NUMBER		259138	
CLASS		08-06	
1)GODREJ & BOYCE MFG. CO. LTD. OF LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY			
DATE OF REGISTRATION	30	0/12/2013	
TITLE	Н	ANDLE	8
PRIORITY NA			

DESIGN NUMBER	258292	
CLASS	09-05	
1)CANDAW INDEX LECTUAL PROPERTY AR OF		

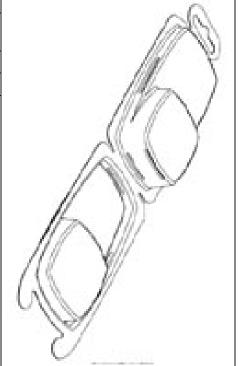
1)SANDVIK INTELLECTUAL PROPERTY AB OF

SE-811 81 SANDVIKEN, SWEDEN, A SWEDISH COMPANY

DATE OF REGISTRATION	21/11/2013		
TITLE	BLISTER PACK		



PRIORITY NUMBER	DATE	COUNTRY
001373427	05/06/2013	OHIM



DESIGN NUMBER	259408	
CLASS	24-02	

1)HENKE-SASS, WOLF GMBH,

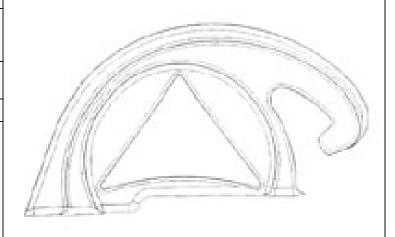
OF KELTENSTRASSE 1, 78532 TUTTLINGEN,

GERMANY, A GERMAN COMPANY

DATE OF REGISTRATION	15/01/2014	
TITLE	HOOK FOR AN INJECTOR	

PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
002276147-0001/0003	17/07/2013	OHIM



DESIGN NUMBER	259508		
CLASS	11-02		

1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT

2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS

DATE OF REGISTRATION	20/01/2014	
TITLE	FLOWER VASE	





DESIGN NUMBER	259652		
CLASS	19-06		
1)SCHWAN-STABILO SCHWANHAEUSSER GMBH & CO. KG, A COMPANY ORGANIZED UNDER THE LAWS OF GERMANY, HAVING ITS ADDRESS AT SCHWANWEG 1, 90562 HEROLDSBERG, GERMANY			
DATE OF REGISTRATION	24	/01/2014	
TITLE	WRITING	INSTRUMENT	PERIOPECTIVE VIEW
PRIORITY NA			
DESIGN NUMBER		257812	
CLASS		03-04	
1)KHAITAN (INDIA) LIMITED, A 46C, JAWAHAR LAL NEHRU RO			SOURI AN COMMUNICATION
DATE OF REGISTRATION	28	/10/2013	A
TITLE	CEILING FAN		2
PRIORITY NA			
DESIGN NUMBER	2	250674	
CLASS		12-16	
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STR. 667, 80995 MUNICH, GERMANY			
DATE OF REGISTRATION	03/01/2013		
TITLE	FRONT GRILL OF A UITLITY VEHICLE		PERSONAL HICKORY
PRIORITY	PRIORITY		
PRIORITY NUMBER	DATE COUNTRY		
001335210	04/07/2012 OHIM		

DESIGN NUMBER		256184	
CLASS	09-01		-
1)PEARL POLYMERS LIMITEI PHASE 2, NEW DELHI-110020, IN A COMPANY INCORPORATED ABOVE ADDRESS	DIA,	NDUSTRIAL AREA,	
DATE OF REGISTRATION	0.	3/09/2013	
TITLE]	BOTTLE	
PRIORITY NA			
DESIGN NUMBER		259101	
CLASS		06-11	
1)HONDA ACCESS CORP., OF 18-4, 8-CHOME, NOBIDOME, NIIZA-SHI, SAITAMA, JAPAN			
DATE OF REGISTRATION	3	0/12/2013	
TITLE	FLOOR M.	AT FOR VEHICLE	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
2013-016440	19/07/2013	JAPAN	
DESIGN NUMBER		259513	
CLASS		11-02	
1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS			(60)
DATE OF REGISTRATION	2	0/01/2014	Can a
TITLE	FLO	WER VASE	
PRIORITY NA			7

DESIGN NUMBER	255439	
CLASS	25-04	
1)DIRECTOR GENERAL, DEFEN ORGANIZATION(DRDO), MINISTI ROOM NO. 348, B-WING, DRDO INDIA		
DATE OF REGISTRATION	26/07/2013	The same of the sa
TITLE	CENTRAL DECK FOR MOUNTAIN FOOTBRIDGE	Alle Street
PRIORITY NA		
DESIGN NUMBER	259823	
CLASS	12-16	
AT NEW 2ND & 3RD FLOOR, KHIV CHENNAI - 600006, STATE OF TAN OFFICE AT AKURDI, PUNE-411035, STATE OF DATE OF REGISTRATION		
TITLE	WHEEL RIM FOR MOTORCYCLE	
PRIORITY NA		
DESIGN NUMBER	257819	
CLASS	12-16	
1)JCB INDIA LIMITED, AN INDIA OFFICE AT B-1/1-1, 2ND FLOOR, N ESTATE, MATHURA ROAD, NEW 23/7, MATHURA ROAD, BALLAR	Control of the same of the sam	
DATE OF REGISTRATION	28/10/2013	PAT
TITLE	BOOM OF TELESCOPIC HANDLER (LOADALL)	
PRIORITY NA		3

DESIGN NUMBER	254621
CLASS	12-08

1)DONGFENG COMMERCIAL VEHICLE CO., LTD. A COMPANY INCORPORATED UNDER THE LAWS OF CHINA, NATIONALITY: CHINA, ADDRESS AT,

NO. 2, WEST CHECHENG ROAD, ZHANGWAN DISTRICT, SHIYAN, HUBEI 442001 CHINA

DATE OF REGISTRATION	20/06/2013	
TITLE	TRUCK	



PRIORITY NUMBER	DATE	COUNTRY
201230654080.4	26/12/2012	CHINA

DESIGN NUMBER	258895
CLASS	12-16

1)HONDA MOTOR CO., LTD., A JAPANESE CORPORATION,

OF 1-1, MINAMI-AOYAMA 2-CHOME, MINATO-KU, TOKYO, 107-8556, JAPAN

DATE OF REGISTRATION	20/12/2013	
TITLE	REAR BUMPER FOR AUTOMOBILE	

PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
2013-014751	28/06/2013	JAPAN

DESIGN NUMBER	258425
CLASS	15-07

1)VISHKARMA ENTERPRISES, AN INDIAN COMPANY, OF THE ADDRESS

B-14, SANJAY COLONY, SECTOR 22, FARIDABAD-121005, INDIA

DATE OF REGISTRATION	28/11/2013	
TITLE	LOCKING DEVICE FOR REFRIGERATORS	
PRIORITY NA		







DESIGN NUMBER	258619	
CLASS	08-06	
SINGHALA (3) JAGDISHBHAI D ARE ADULT & INDIAN NATION (INDIAN PARTNERSHIP FIRM)	I VAGHASIYA (2) MAHESHBHAI DAHYABHAI AMJIBHAI VAGHASIYA (ALL THE PARTNERS AL) PARTNERS OF AAI SHREE KHODIYAR HAVING PLACE OF BUSINESS AT: ZONE, AJI RING ROAD, OPP: INDICA BOTTLING IA)	
DATE OF REGISTRATION	09/12/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	259511	
CLASS	11-02	
1)AMAR SINGH YADAV, TRAI SITUATED AT 2/778, SUHAG NAGAR, FIROZ		
DATE OF REGISTRATION	20/01/2014	Control of the second
TITLE	FLOWER VASE	37
PRIORITY NA		
DESIGN NUMBER	255437	
CLASS	25-04	
ORGANIZATION(DRDO), MINIS	ENCE RESEARCH & DEVELOPMENT TRY OF DEFENCE, GOVT. OF INDIA, O BHAVAN, RAJAJI MARG, NEW DELHI-110105,	
DATE OF REGISTRATION	26/07/2013	
TITLE	CONNECTING RODE FOR MOUNTAIN FOOTBRIDGE	
PRIORITY NA		

DESIGN NUMBER	2	259821	
CLASS	10-04		
1)BAJAJ AUTO LIMITED, AN INI THE COMPANIES ACT OF 1956, HA AT NEW 2ND & 3RD FLOOR, KHIV CHENNAI - 600006, STATE OF TAM OFFICE AT AKURDI, PUNE-411035, STATE OF			
DATE OF REGISTRATION	29/	/01/2014	
TITLE		ER ASSEMBLY FOR ORCYCLE	
PRIORITY NA			
DESIGN NUMBER	2	257817	
CLASS		12-05	
1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA.			
DATE OF REGISTRATION	28/10/2013		
TITLE	TELESCOPIC HANDLER (LOADALL)		
PRIORITY NA			
DESIGN NUMBER	2	250677	
CLASS		12-16	
1)MAN TRUCK & BUS AG, A GER DACHAUER STR. 667, 80995 MUI	3.0 (No. 70)		
DATE OF REGISTRATION	03/	/01/2013	***************************************
TITLE	FRONT BUMPER OF A UTILITY VEHICLE		COM MICH
PRIORITY			
PRIORITY NUMBER	DATE COUNTRY		
001335210	04/07/2012	OHIM	

DESIGN NUMBER		258215	
CLASS		16-03	
1)PANASONIC CORPORATION, A EXISTING UNDER THE LAWS OF OF 1006, OAZA KADOMA, KADO	JAPAN,		
DATE OF REGISTRATION	19	9/11/2013	
TITLE	CA	RTRIDGE	
PRIORITY			1 S 4 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1
PRIORITY NUMBER	DATE	COUNTRY	No. of the second
2013-010979	20/05/2013	JAPAN]
DESIGN NUMBER		259105	
CLASS		06-11	_
1)HONDA ACCESS CORP., OF 18-4, 8-CHOME, NOBIDOME, NIIZA-SHI, SAITAMA, JAPAN			
DATE OF REGISTRATION	30/12/2013		1
TITLE	A SET OF FLOOR MATS FOR VEHICLE		
PRIORITY NA			
DESIGN NUMBER		255864	
CLASS	11-01		
1)BIREN VAIDYA, INDIAN NATIO 131, 13TH FLOOR, VALLABH AP MUMBAI-400026, MAHARASHTRA,	ARTMENTS, 87, BHU	JLABHAI DESAI ROAD,	
DATE OF REGISTRATION	16/08/2013		
TITLE	RING		1
PRIORITY NA			

DESIGN NUMBER	259514
CLASS	11-02

1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS **DECORATERS, SITUATED AT**

2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS

DATE OF REGISTRATION	20/01/2014
TITLE	FLOWER VASE



PRIORITY NA

DESIGN NUMBER	259580	
CLASS	23-01	
1)HANSCDOHE SE		

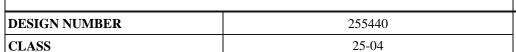
OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY

DATE OF REGISTRATION	22/01/2014
TITLE	SANITARY FAUCET



PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
001379093-0004	26/07/2013	OHIM



1)DIRECTOR GENERAL, DEFENCE RESEARCH & DEVELOPMENT ORGANIZATION(DRDO), MINISTRY OF DEFENCE, GOVT. OF INDIA,

ROOM NO. 348, B-WING, DRDO BHAVAN, RAJAJI MARG, NEW DELHI-110105, INDIA

DATE OF REGISTRATION	26/07/2013
TITLE	FRAME FOR MOUNTAIN FOOTBRIDGE

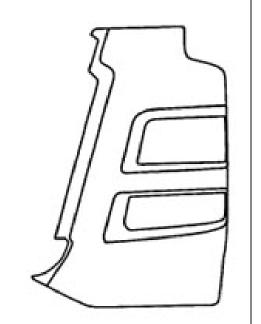


DESIGN NUMBER	2	259676	
CLASS	19-02		
1)KANGARO INDUSTRIES LIMIT LUDHIANA-141010, PUNJAB, INDIA PROVISIONS OF INDIAN COMPAN B-XXX-6754, FOCAL POINT, LUI	A, COMPANY INCOR TIES ACT HAVING T	RPORATED UNDER THE HEIR ADDRESS OF	
DATE OF REGISTRATION	27	/01/2014	
TITLE	SC	CISSORS	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002367284	11/12/2013	OHIM	
DESIGN NUMBER	ESIGN NUMBER 257990		
CLASS		12-16	
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY		\big\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\\	
DATE OF REGISTRATION	06/11/2013		
TITLE	BUMPER FOR VEHICLES		
PRIORITY NA			
DESIGN NUMBER	258737		
CLASS	06-08		
1)SURAJ NEDIYAMBATHU (INDIAN) PROPRIETOR OF M/S S.S INDUSTRIES, EDAVOOR, KALADY, ERNAKULAM, PIN-683544, KERALA, INDIA			
DATE OF REGISTRATION	16/12/2013		
TITLE	CLOTHES HANGER		
PRIORITY NA			

DESIGN NUMBER		255866	
CLASS	11-01		- M
1)BIREN VAIDYA, INDIAN NATIONAL, 131, 13TH FLOOR, VALLABH APARTMENTS, 87, BHULABHAI DESAI ROAD, MUMBAI-400026, MAHARASHTRA, INDIA			
DATE OF REGISTRATION	16	5/08/2013	A A
TITLE	EAF	RRING SET	
PRIORITY NA			
DESIGN NUMBER		259367	
CLASS		09-01	
1)PEPSICO, INC., INCORPORAT 700 ANDERSON HILL ROAD, P OF AMERICA			
DATE OF REGISTRATION	13	3/01/2014	
TITLE	Е	BOTTLE	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/460,550	11/07/2013	U.S.A.	
DESIGN NUMBER	NUMBER 259515		(987329)
CLASS		11-02	
1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS		6	
DATE OF REGISTRATION	20	0/01/2014	8 34
TITLE	FLOWER VASE		
PRIORITY NA			

DESIGN NUMBER		257460	
CLASS	24-02		
1)VITROLIFE KFT., A COMPANY ORGANIZED AND EXISTING UNDER THE LAWS OF HUNGARY, HAVING PLACE OF BUSINESS AT GOGOL U. 9/B, SZEGED, 6722, HUNGARY			
DATE OF REGISTRATION	1:	1/10/2013	
TITLE	CELL C	ULTURE DISH	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001369862-0002	25/04/2013	OHIM	
DESIGN NUMBER		255441	
CLASS		25-04	
ROOM NO. 348, B-WING, DRDO I INDIA DATE OF REGISTRATION TITLE PRIORITY NA	BHAVAN, RAJAJI MARG, NEW DELHI-110105, 26/07/2013 CLAMP FOR MOUNTAIN FOOTBRIDGE		
DESIGN NUMBER	259682		
CLASS	08-06		
1)MUKESHBHAI GORDHANBHAI RAKHOLIYA AN INDIAN NATIONAL SOLE PROPRIETOR OF RAMESHWAR METAL AN INDIAN PROPRIETORSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT 4, PARSANA SOCIETY, 50 FEET MAIN ROAD, B/H. 73 NO. SCHOOL, RAJKOT-360 002, GUJARAT - INDIA			
DATE OF REGISTRATION	27/01/2014		
TITLE	HANDLE		
PRIORITY NA			

DESIGN NUMBER	257991	
CLASS	12-16	
1)MAN TRUCK & BUS AG, A GERMAN COMPANY OF DACHAUER STRASSE 667, 80995 MÜNCHEN, GERMANY		
DATE OF REGISTRATION 06/11/2013		
TITLE	LEFT BUMPER FOR VEHICLES	



PRIORITY NA

DESIGN NUMBER	258234
CLASS	10-04

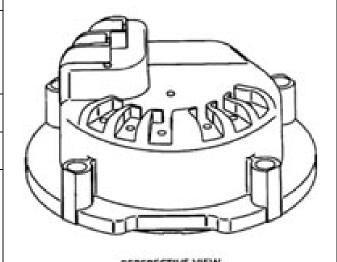
1)ROSEMOUNT INC., A CORPORATION ORGANIZED AND EXISTING UNDER THE LAWS OF THE STATE OF MINNESOTA OF

8200 MARKET BOULEVARD, CHANHASSEN, MINNESOTA 55317, UNITED STATES OF AMERICA; NATIONALITY: U.S.A.

DATE OF REGISTRATION	19/11/2013
TITLE	TRANSMITTER PUCK FOR MEASURING TEMPERATURE



PRIORITY NUMBER	DATE	COUNTRY
29/459,537	01/07/2013	U.S.A.



DESIGN NUMBER	259140
CLASS	08-06
CLASS	08-06

1)GODREJ & BOYCE MFG. CO. LTD. OF

LOCKS DIVISION (PLANT-18), PIROJSHANAGAR, VIKHROLI, MUMBAI - 400079, MAHARASHTRA, INDIA, INDIAN COMPANY

DATE OF REGISTRATION	30/12/2013
TITLE	HANDLE



DESIGN NUMBER		258424	
CLASS		15-07	J
1)VISHKARMA ENTERPRISES B-14, SANJAY COLONY, SECT			
DATE OF REGISTRATION	28	8/11/2013	
TITLE	LOCKING DEVICE	E FOR REFRIGERATORS	
PRIORITY NA			
DESIGN NUMBER		258564	
CLASS		06-01	
1)STEELCASE INC., 901-44TH STREET, S.E., GRAN NATIONALITY: USA	D RAPIDS, MICHIGAN	49508 USA,	
DATE OF REGISTRATION	03	5/12/2013	TA ST
TITLE		CHAIR	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/457, 263	07/06/2013 U.S.A.		
DESIGN NUMBER	259510		
CLASS		11-02	7
1)AMAR SINGH YADAV, TRAD SITUATED AT 2/778, SUHAG NAGAR, FIROZA		,	
DATE OF REGISTRATION	20	0/01/2014	
TITLE	FLO	WER VASE	
PRIORITY NA			

DESIGN NUMBER	255436		
CLASS		25-04	49
1)DIRECTOR GENERAL, DEFE ORGANIZATION(DRDO), MINIS ROOM NO. 348, B-WING, DRDO INDIA	TRY OF DEFENCE, G	OVT. OF INDIA,	
DATE OF REGISTRATION	2	26/07/2013	
TITLE	FRAME FOR MO	OUNTAIN FOOTBRIDGE	
PRIORITY NA			
DESIGN NUMBER		257816	
CLASS		12-16	
1)JCB INDIA LIMITED, AN IND OFFICE AT B-1/1-1, 2ND FLOOR ESTATE, MATHURA ROAD, NEV	, MOHAN CO-OPERA' V DELHI, INDIA AND	TIVE INDUSTRIAL	
23/7, MATHURA ROAD, BALL.	ABGARH, HARYANA,		
23/7, MATHURA ROAD, BALL. DATE OF REGISTRATION			White.
	CHASSIS OF T	INDIA.	
DATE OF REGISTRATION	CHASSIS OF T	INDIA. 28/10/2013 ELESCOPIC HANDLER	
DATE OF REGISTRATION TITLE	CHASSIS OF T	INDIA. 28/10/2013 ELESCOPIC HANDLER	
DATE OF REGISTRATION TITLE PRIORITY NA	CHASSIS OF T	INDIA. 28/10/2013 ELESCOPIC HANDLER COADALL)	
DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER	CHASSIS OF TI	INDIA. 28/10/2013 ELESCOPIC HANDLER COADALL) 250676 12-16	
DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)MAN TRUCK & BUS AG, A G	CHASSIS OF TO (L	INDIA. 28/10/2013 ELESCOPIC HANDLER COADALL) 250676 12-16	NAMES OF THE PARTY
DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)MAN TRUCK & BUS AG, A G DACHAUER STR. 667, 80995 M	CHASSIS OF TO (L.) ERMAN COMPANY OF UNICH, GERMANY	INDIA. 28/10/2013 ELESCOPIC HANDLER COADALL) 250676 12-16 DF	Identrical survices.
DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)MAN TRUCK & BUS AG, A G DACHAUER STR. 667, 80995 M DATE OF REGISTRATION	CHASSIS OF TO (L.) ERMAN COMPANY OF UNICH, GERMANY	28/10/2013 ELESCOPIC HANDLER COADALL) 250676 12-16 DF	New designation was
DATE OF REGISTRATION TITLE PRIORITY NA DESIGN NUMBER CLASS 1)MAN TRUCK & BUS AG, A G DACHAUER STR. 667, 80995 M DATE OF REGISTRATION TITLE	CHASSIS OF TO (L.) ERMAN COMPANY OF UNICH, GERMANY	28/10/2013 ELESCOPIC HANDLER COADALL) 250676 12-16 DF	No. of Printers and Printers an

DESIGN NUMBER		258209	
CLASS	07-02		1
1)RAYES PLASTICWARE., (A PAINDIAN PARTNERSHIP ACT, 1932 AKURLI ROAD, KANDIVALI (EASWHOSE PARTNERS ARE (1) MAMAHESH KUMAR KABRA. (INDIANADDRESS), AT 1005, PINE WO ST), MUMBAI-400101 NISH KABRA. (INDI <i>4</i>	OD, RAHEJA WILLOWS, . MAHARASHTRA, INDIA. AN NATIONAL), & (2)	
DATE OF REGISTRATION	1	9/11/2013	虹铁
TITLE	CA	ASSEROLE	
PRIORITY NA			
DESIGN NUMBER		258998	
CLASS		28-03	
1)EYE COMFORT LIMITED, A C UNDER THE LAWS OF THE UNIT OF 25-51 YORK STREET, BELFA IRELAND, UNITED KINGDOM	ED KINGDOM, ST, COUNTRY ANTR	RIM BT15 1ED, NORTHERN	
DATE OF REGISTRATION		6/12/2013	
TITLE	APPLIANCE FOR MASSAGING THE EYELIDS		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002285494-0001	01/08/2013	OHIM	
DESIGN NUMBER		259516	
CLASS	11-02		52,57
1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS		6500	
DATE OF REGISTRATION	20	0/01/2014	and the
TITLE	FLO	WER VASE	
PRIORITY NA			

DESIGN NUMBER	255442
CLASS	25-04

1)DIRECTOR GENERAL, DEFENCE RESEARCH & DEVELOPMENT ORGANIZATION(DRDO), MINISTRY OF DEFENCE, GOVT. OF INDIA,

ROOM NO. 348, B-WING, DRDO BHAVAN, RAJAJI MARG, NEW DELHI-110105, INDIA

DATE OF REGISTRATION	26/07/2013
TITLE	SPIKE FOR MOUNTAIN FOOTBRIDGE



PRIORITY NA

DESIGN NUMBER	259685
CLASS	08-06

1)BHARATBHAI BHURABHAI DOMADIA AND KALPESHBHAI VELJIBHAI DOMADIA BOTH INDIAN NATIONAL PARTNERS OF APEX TECHNO CAST AN INDIAN PARTNERSHIP FIRM HAVING ITS PRINCIPAL PLACE OF BUSINESS AT

5, AJI VASAHAT, OPP. WESTERN MINERAL, 80 FEET ROAD, RAJKOT, GUJARAT-INDIA

DATE OF REGISTRATION	27/01/2014
TITLE	HANDLE



PRIORITY NA

DESIGN NUMBER	257822
CLASS	16-05
1)IANAK ARVINDRHAI MISTRY	

1)JANAK ARVINDBHAI MISTRY,

1, GANESH PARK-B, ADAJAN ROAD, SURAT 395009 IN THE STATE OF GUJARAT WITHIN THE UNION OF INDIA, WHO IS INDIAN BY NATIONALITY

DATE OF REGISTRATION	28/10/2013
TITLE	DIAMOND IMAGING APPARATUS



DESIGN NUMBER	25	7993	
CLASS	12-16		
1)MAN TRUCK & BUS AG, A GE DACHAUER STRASSE 667, 8099		Y	
DATE OF REGISTRATION	06/1	1/2013	
TITLE	RIGHT BUMPE	R FOR VEHICLES	
PRIORITY NA			
DESIGN NUMBER	24	7765	
CLASS	09-03		
1)GLEN APPLIANCES PVT. LTD., I 34 DLF INDUSTRIAL AREA, PHASE 1, FARIDABAD INDIA, AN INDIAN COMPANY			BOJE PAR SE
DATE OF REGISTRATION	10/09	9/2012	
TITLE	PACKAC	GING BOX	
PRIORITY NA			
DESIGN NUMBER	250	0683	
CLASS	12-16		
1)MAN TRUCK & BUS AG, A GE DACHAUER STR. 667, 80995 MU			
DATE OF REGISTRATION	03/01/2013		
TITLE	FRONT BUMPER OF A UTILITY VEHICLE		
PRIORITY		_	
PRIORITY NUMBER	DATE COUNTRY		
001335210	04/07/2012 OHIM		
·			1

DESIGN NUMBER	258904	
CLASS	23-01	
COMPANIES ACT 1956 HAVING IT	AREA, HOSUR ROAD, BANGALORE-562107,	
DATE OF REGISTRATION	20/12/2013	
TITLE	SEALING RING	
PRIORITY NA		
DESIGN NUMBER	259094	
CLASS	19-06	D.
MARG, OFF GOREGAON-MULUNI GOREGAON-EAST, MUMBAI-400063. STATE OF MA	·	
DATE OF REGISTRATION	27/12/2013	
TITLE	PEN	
PRIORITY NA		
DESIGN NUMBER	259149	
CLASS	13-03	h-morel
	(CO. REGISTERED) WHOSE ADDRESS ROAD, SAKINAKA, ANDHERI-(E), MUMBAI-	
DATE OF REGISTRATION	31/12/2013	
TITLE	JUNCTION BOX	
PRIORITY NA		

DESIGN NUMBER	258426	
CLASS	ASS 15-07	
,	AN INDIAN COMPANY, OF THE ADDRESS R 22, FARIDABAD-121005, INDIA	
DATE OF REGISTRATION	28/11/2013	
TITLE	LOCKING DEVICE FOR REFRIGERATORS	
PRIORITY NA		
DESIGN NUMBER	258620	
CLASS	08-06	
N.H. 8B, RAJKOT-GUJARAT-(INDIA	ONE, AJI RING ROAD, OPP: INDICA BOTTLING)	
DATE OF REGISTRATION	09/12/2013	
TITLE	HANDLE	
PRIORITY NA		
DESIGN NUMBER	259512	
LASS 11-02		
SITUATED AT	NG AS M/S. S. N. GLASS DECORATERS, BAD (U.P.) INDIA, OF ABOVE ADDRESS	
DATE OF REGISTRATION	20/01/2014	13
TITLE	FLOWER VASE	
PRIORITY NA		

DESIGN NUMBER	255438
CLASS	25-04

1)DIRECTOR GENERAL, DEFENCE RESEARCH & DEVELOPMENT ORGANIZATION(DRDO), MINISTRY OF DEFENCE, GOVT. OF INDIA, ROOM NO. 348, B-WING, DRDO BHAVAN, RAJAJI MARG, NEW DELHI-110105, INDIA

DATE OF REGISTRATION	
TITLE	DECK JOINING FOR MOUNTAIN FOOTBRIDGE



PRIORITY NA

DESIGN NUMBER	259662	
CLASS 09-01		
1)SANJAY GOSALIA AN INDIVIDUAL-INDIAN RESIDENT OF		

1)SANJAY GOSALIA AN INDIVIDUAL-INDIAN RESIDENT OF
9/15, MORJI VELJI BLD, 1ST FLR ROOM NO-30, DR. M.B. VELKAR STREET,
(KALBAT LANE), KALBADEVI ROAD, MUMBAI-400002, MAHARASHTRA, INDIA

DATE OF REGISTRATION
24/01/2014

TITLE
BOTTLE



PRIORITY NA

DESIGN NUMBER	R 257818	
CLASS 12-16		
1) ICR INDIA LIMITED AN INDIAN COMPANY HAVING ITS REGISTERED		

1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA

DATE OF REGISTRATION	28/10/2013	
TITLE	CAB OF TELESCOPIC HANDLER (LOADALL)	



DESIGN NUMBER	-	250678	
CLASS	12-16		
1)MAN TRUCK & BUS AG, A GER DACHAUER STR. 667, 80995 MU		र	THE PERSON NAMED IN COLUMN TO SERVICE AND ADDRESS OF THE PERSON NAMED IN COLUMN TO SE
DATE OF REGISTRATION	03	/01/2013	
TITLE	FRONT BUMPER (OF A UTILITY VEHICLE	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001335210	04/07/2012	OHIM	
DESIGN NUMBER	,	255907	
CLASS		16-06	
1)JORAN LUNDH C/O GOXS LIM SUITE 919, 9TH FLOOR, TOWER (KOWLOON), HONG KONG		HONG KONG CITY	
DATE OF REGISTRATION	19	/08/2013	
TITLE	GLASSES		
PRIORITY			AT-
PRIORITY NUMBER	DATE	COUNTRY	
002191346 -0001	26/02/2013 OHIM		
DESIGN NUMBER	2	255443	
CLASS		25-04	
1)DIRECTOR GENERAL, DEFENORGANIZATION(DRDO), MINISTI ROOM NO. 348, B-WING, DRDO INDIA	RY OF DEFENCE, GO	OVT. OF INDIA,	
DATE OF REGISTRATION	26/07/2013		
TITLE	ANCHORING PLATE FOR MOUNTAIN FOOTBRIDGE		0.
PRIORITY NA			•
			1

DESIGN NUMBER		257994	
CLASS		12-16	
1)MAN TRUCK & BUS AG, A G DACHAUER STRASSE 667, 809			
DATE OF REGISTRATION		06/11/2013	
TITLE	LEFT BUN	MPER FOR VEHICLES	
PRIORITY NA			E
DESIGN NUMBER		260283	
CLASS		23-04	
ORGANIZED AND EXISTING UN QIANSHAN JINJI WEST ROAD CHINA DATE OF REGISTRATION		ANGDONG 519070, P.R.	
	A ID	11/02/2014	
TITLE	AIR	CONDITIONER	
PRIORITY NUMBER	DATE	COUNTRY	
201330398897.4	20/08/2013	CHINA	
DESIGN NUMBER		256664	
CLASS		09-01	
1)MAP OF THE HEART PTY L' SHOP 5, 1000-1008 PITTWATE AUSTRALIA			97,
DATE OF REGISTRATION		20/09/2013	
TITLE	PER	FUME BOTTLE	the state of the state of
PRIORITY			the same of the
PRIORITY NUMBER	DATE	COUNTRY	
348505	22/03/2013	AUSTRALIA	

DESIGN NUMBER	254811	
CLASS	ASS 25-02	
INDUSTRIES, PLOT NO. 216, R. S. INDUSTRIAL PARK,	RA RAO, WHOSE ADDRESS IS M/S RAMA NO. 112, 4TH CROSS ROAD, KONDAPALLY KRISHNA DISTRICT, ANDHRA PRADESH, 'Y IS INDIA	
DATE OF REGISTRATION	26/06/2013	
TITLE	FITTING ASSEMBLY FOR DOOR AND WINDOW	
PRIORITY NA		
DESIGN NUMBER	253753	
CLASS	06-05	4
	C. LIMITED, AN INDIAN COMPANY OF O. 43, MOORE STREET, CHENNAI 600001, INDIA	
DATE OF REGISTRATION	07/05/2013	
TITLE	COMPOSITE SPACE SAVING UNIT	
PRIORITY NA		
DESIGN NUMBER	258238	
CLASS	23-02	
1)CHERN EE PIN OF BLK 163, YUNG PING RD#17-84	, SINGAPORE-610163	
DATE OF REGISTRATION	19/11/2013	ACT DY
TITLE	WATER CLOSET	Ta A
PRIORITY NA		

DESIGN NUMBER	258853
CLASS	19-02

1)KANIN (INDIA) AT B-XXX-6754, FOCAL POINT, LUDHIANA-141010, PUNJAB, INDIA, AN INDIAN PARTNERSHIP FIRM, WHOSE PARTNERS ARE ARIHANT JAIN, VISHWA JAIN, MS. NEELAM JAIN, AMBRISH JAIN, GAUTAM JAIN AND AMIT JAIN (ALL INDIAN NATIONALS) HAVING THEIR ADDRESS OF

B-XXX-6754, FOCAL POINT, LUDHIANA-141010, PUNJAB

DATE OF REGISTRATION	19/12/2013	
TITLE	TACKER	



PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
002314989-0001	25/09/2013	OHIM

	DESIGN NUMBER	259521	
CLASS		06-01	

1)THE SUPREME INDUSTRIES LTD., (AN INDIAN PUBLIC LIMITED COMPANY),

601 CENTRAL PLAZA, 2/6, SARAT BOSE ROAD, KOLKATA - 700020, WEST BENGAL, INDIA

DATE OF REGISTRATION	20/01/2014	
TITLE	TABLE BASE	



PRIORITY NA

DESIGN NUMBER	255445	
CLASS	25-04	

1)DIRECTOR GENERAL, DEFENCE RESEARCH & DEVELOPMENT ORGANIZATION(DRDO), MINISTRY OF DEFENCE, GOVT. OF INDIA,

ROOM NO. 348, B-WING, DRDO BHAVAN, RAJAJI MARG, NEW DELHI-110105, INDIA

DATE OF REGISTRATION	26/07/2013	
TITLE	LAUNCHING FRAME FOR MOUNTAIN FOOTBRIDGE	



DESIGN NUMBER		256731	
CLASS		24-01	
1)PHOTOCURE ASA; A NORWI HOFFSVEIEN 4, 0275 OSLO, NO			
DATE OF REGISTRATION	24	4/09/2013	
TITLE		ENT APPARATUS FOR TREATMENT OF CERVIX	-10
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001368286	09/04/2013	OHIM	
DESIGN NUMBER		254813	
CLASS		25-02	
INDUSTRIES, PLOT NO. 216, R. S KONDAPALLY INDUSTRIAL F DISTRICT, ANDHRA PRADESH, IN			
DATE OF REGISTRATION	<u> </u>	5/06/2013	
DATE OF REGISTRATION		.,	9///
TITLE		MBLY FOR DOOR AND MINDOW	
PRIORITY NA			
DESIGN NUMBER		258777	
CLASS		13-02	1
1)M/S G. M. MODULAR PVT. LTD., 405/406, SHALIMAR MORYA PARK, BEHIND HYUNDAI SHOWROOM, ANDHERI (WEST), MUMBAI-400053., (INDIA)			
DATE OF REGISTRATION	17/12/2013		
TITLE	DOCK STATION FOR ELECTRONIC DEVICES		
PRIORITY NA			
<u> </u>			

DESIGN NUMBER	259525	
CLASS	THE THE THE	
1)SATHEESAN V C/O AVID APPA B-17, SECTOR-58 NOIDA-201301		
DATE OF REGISTRATION	20/01/2014	
TITLE	TITLE TEXTILE FABRIC	
PRIORITY NA		
DESIGN NUMBER	255447	
CLASS	25-04	4
1)DIRECTOR GENERAL, DEFEN ORGANIZATION(DRDO), MINISTI ROOM NO. 348, B-WING, DRDO INDIA		
DATE OF REGISTRATION	26/07/2013	
TITLE	PUSHING ARRANGEMENT FOR MOUNTAIN FOOTBRIDGE	
PRIORITY NA		
DESIGN NUMBER	258012	
CLASS		
1)MR. TULESHBHAI DAYALJIBI HAVING ITS PRINCIPAL PLACE ("KRISHNA , NR. ARYA DAIRY ROAD, MAVDI PLOT, RAJKOT. GUJ		
DATE OF REGISTRATION 06/11/2013		
TITLE	HANDLE	
PRIORITY NA		

DESIGN NUMBER	258033	
CLASS	12-16	
OFFICE AT B-1/1-1, 2ND FLOOR, N ESTATE, MATHURA ROAD, NEW	AN COMPANY HAVING ITS REGISTERED MOHAN CO-OPERATIVE INDUSTRIAL DELHI, INDIA A ROAD, BALLABGARH, HARYANA, INDIA.	
DATE OF REGISTRATION	07/11/2013	The state of the s
TITLE	HIGH DUMP SHOVEL OF BACKHOE LOADER	
PRIORITY NA		
DESIGN NUMBER	255446	
CLASS	25-04	-
1)DIRECTOR GENERAL, DEFEN ORGANIZATION(DRDO), MINISTI ROOM NO. 348, B-WING, DRDO INDIA		
DATE OF REGISTRATION	26/07/2013	
TITLE	LOAD BEARING FRAME FOR MOUNTAIN FOOTBRIDGE	
PRIORITY NA		
DESIGN NUMBER	258032	
CLASS	12-16	
1)JCB INDIA LIMITED, AN INDIA OFFICE AT B-1/1-1, 2ND FLOOR, M ESTATE, MATHURA ROAD, NEW AND WORKS AT 23/7, MATHUR		
DATE OF REGISTRATION	07/11/2013	8
TITLE	CAB OF BACKHOE LOADER	
PRIORITY NA		0

DESIGN NUMBER	258664	
CLASS	09-02	

1)SHANKER PLASTIC PRODUCTS, I.G.C. PHASE-I, SAMBA-184121 (J & K) INDIA

AN INDIAN PROPRIETORSHIP FIRM WHOSE PROPRIETOR IS:- PARVEEN SHARMA BEING INDIAN NATIONALS OF THE ABOVE ADDRESS

DATE OF REGISTRATION	11/12/2013	
TITLE	WATER TANK	



PRIORITY NA

DESIGN NUMBER	258780	
CLASS	14-03	
1)M/C C M MODULAR BYTE LTD		

1)M/S G. M. MODULAR PVT. LTD.,

405/406, SHALIMAR MORYA PARK, BEHIND HYUNDAI SHOWROOM, ANDHERI (WEST), MUMBAI-400053., (INDIA)

DATE OF REGISTRATION	17/12/2013	
TITLE	REMOTE CONTROL	



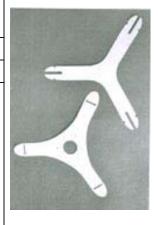
PRIORITY NA

DESIGN NUMBER	258405	
CLASS	26-99	

1)EARTH FRIENDLY INDIA PVT. LTD.,

PLOT NO. 3-A, TIVIM INDUSTRIAL ESTATE, KARASWADA, MAPUSA, BARDEZ GOA-403507, INDIA

DATE OF REGISTRATION	27/11/2013	
TITLE	LIGHTING APPARATUS	



PRIORITY NA

DESIGN NUMBER		254996	
CLASS		06-04	-
1)GODREJ & BOYCE MFG. CO. INCORPORATED UNDER THE CO OF GODREJ INTERIO, PLANT 4, MUMBAI-400079, INDIA	OMPANIES ACT	7, 1913,	
DATE OF REGISTRATION		04/07/2013	
TITLE		CUPBOARD	
PRIORITY NA			
DESIGN NUMBER		255642	
CLASS		09-05	
1)SOCIÉTÉ DES PRODUITS NES UNDER THE LAWS OF THE SWIT OFFICE AT 1800 VEVEY, SWITZERLAND	ZERLAND HAV		
DATE OF REGISTRATION		05/08/2013	
TITLE	CAPSULE FOR BEVERAGE DISPENSER		
PRIORITY	1		The state of the s
PRIORITY NUMBER	DATE	COUNTRY	
139551	07/02/2013	SWITZERLAND	
DESIGN NUMBER		259893	
CLASS		12-08	PRICAM:
1)TATA MOTORS LIMITED, AN BOMBAY HOUSE, 24 HOMI MO 400001, MAHARASHTRA, INDIA			
DATE OF REGISTRATION		31/01/2014	A some
TITLE		CAR	
PRIORITY NA			

DESIGN NUMBER		258034	
CLASS		12-16	
1)JCB INDIA LIMITED, AN INDIA OFFICE AT B-1/1-1, 2ND FLOOR, M ESTATE, MATHURA ROAD, NEW AND WORKS AT 23/7, MATHURA	IOHAN CO-OPERAT DELHI, INDIA	TIVE INDUSTRIAL	
DATE OF REGISTRATION	01	7/11/2013	
TITLE		SHOVEL OF BACKHOE LOADER	
PRIORITY NA			
DESIGN NUMBER		254484	
CLASS		24-02	
1)EPPENDORF AG, A BODY COR LAWS OF GERMANY, HAVING ITS AT BARKHAUSENWEG 1, DE-22	S REGISTERED OFF	FICE	
DATE OF REGISTRATION	13	3/06/2013	
TITLE	BUCKET USED FO	OR CENTRIFUGE DEVICE	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
402012005801.7	14/12/2012	GERMANY	
DESIGN NUMBER		255504	
CLASS		23-04	~
1)KONINKLIJKE PHILIPS N.V., A UNDER THE LAWS OF THE KING EINDHOVEN, WHOSE POST-OFFICE ADDRESS EINDHOVEN, THE NETHERLANDS	T		
DATE OF REGISTRATION	25	5/07/2013	
TITLE	AIR PURIFI	ER & HUMIDIFIER	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002190801-0001	25/02/2013	OHIM	

DESIGN NUMBER			259629	
CLASS		14-02		
1)SAMSUNG ELECTRONIO 129, SAMSUNG-RO, YEON REPUBLIC OF KOREA, A CO	Breeze			
DATE OF REGISTRATION			23/01/2014	flo
TITLE		TONER (CARTRIDGE FOR COPY MACHINE	
PRIORITY				SOURCEASE SIGN
PRIORITY NUMBER	DA	TE	COUNTRY	
30-2013-0038446	25/0	07/2013	REPUBLIC OF KOREA	
DESIGN NUMBER			255657	
CLASS			23-99	
REGISTRATION ACT, 1860, AND HAVING OUR ADDRESS AT C/O. ADV. B.R.TIDKE, BEHIND BAHETI HOSPITAL, BANSILAL NAGAR, AMBAJOGAI, DIST. BEED-431517., MAHARASHTRA, INDIA			-	
DATE OF REGISTRATION TITLE		06/08/2013		
IIILE			SOLAR DRYER	
PRIORITY NA				
DESIGN NUMBER		258047		
CLASS			12-16	
1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA				
AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA. DATE OF REGISTRATION 08/11/2013				
TITLE		LOADER ARM FOR BACKHOE LOADER		
PRIORITY NA		ATHUIT ON BITCHHOL LOADER	1000	

DESIGN NUMBER	255908	
CLASS	16-06	

1)JORAN LUNDH C/O GOXS LIMITED

SUITE 919, 9TH FLOOR, TOWER 333 CANTON ROAD HONG KONG CITY (KOWLOON), HONG KONG

DATE OF REGISTRATION	19/08/2013				
TITLE	GLASSES				
PRIORITY					
PRIORITY NUMBER	DATE	COUNTRY			



DESIGN NUMBER	255444	
CLASS	25-04	

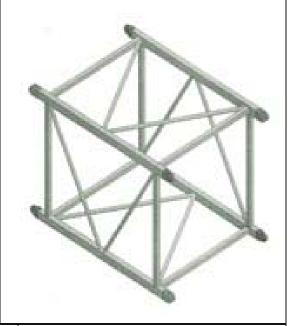
26/02/2013

OHIM

1)DIRECTOR GENERAL, DEFENCE RESEARCH & DEVELOPMENT ORGANIZATION(DRDO), MINISTRY OF DEFENCE, GOVT. OF INDIA,

ROOM NO. 348, B-WING, DRDO BHAVAN, RAJAJI MARG, NEW DELHI-110105, INDIA

DATE OF REGISTRATION	26/07/2013
DITTE OF REGISTRATION	20/07/2019
TITLE	LAUNCHING BEAM PANEL FOR MOUNTAIN FOOTBRIDGE



PRIORITY NA

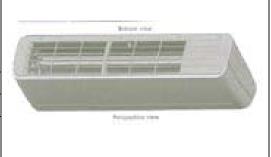
002191346 -0005

DESIGN NUMBER	260284
CLASS	23-04

1)GREE ELECTRIC APPLIANCES, INC. OF ZHUHAI, A COMPANY DULY ORGANIZED AND EXISTING UNDER THE LAWS OF P.R. CHINA OF

QIANSHAN JINJI WEST ROAD, ZHUHAI CITY, GUANGDONG 519070, P.R. CHINA

DATE OF REGISTRATION		11/02/2014	
TITLE		AIR CONDITIONER	
PRIORITY			
PRIORITY NUMBER		DATE	COUNTRY
201330547699.X		13/11/2013	CHINA



DESIGN NUMBER	254812				
CLASS	25-02				
INDUSTRIES, PLOT NO. 216, R. S. N INDUSTRIAL PARK,	A RAO, WHOSE ADDRESS IS M/S RAMA NO. 112, 4TH CROSS ROAD, KONDAPALLY CRISHNA DISTRICT, ANDHRA PRADESH, Y IS INDIA				
DATE OF REGISTRATION	26/06/2013				
TITLE	FITTING ASSEMBLY FOR DOOR AND WINDOW				
PRIORITY NA					
DESIGN NUMBER	253754				
CLASS	06-05				
1)CARBORUNDUM UNIVERSAL PARRY HOUSE, 6TH FLOOR, NO					
DATE OF REGISTRATION	07/05/2013				
TITLE	COMPOSITE SPACE SAVING UNIT				
PRIORITY NA					
DESIGN NUMBER	258239				
CLASS	23-02	•			
1)CHERN EE PIN OF BLK 163, YUNG PING RD#17-84, SINGAPORE-610163					
DATE OF REGISTRATION	19/11/2013				
TITLE	WATER CLOSET	1 1			
PRIORITY NA					

DESIGN NUMBER		256121	
CLASS		24-01	
1)ETHICON, INC., A CORPORAT STATE OF NEW JERSEY, OF U.S. HWY. ROUTE 22, SOME			
DATE OF REGISTRATION	3	0/08/2013	- 1// H
TITLE		RUMENT FOR DISPENSI AL FASTENERS	NG (
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,570	05/03/2013	U.S.A.	
DESIGN NUMBER		258607	
CLASS		12-11	
SANJEEVANI NIVAS, KONDHWA TRIMBAKE, HAVING ADDRESS, SR NO 55, SAI NIVAS SOSITY BU DATE OF REGISTRATION	UNGLOW NO 11A, U		
TITLE	ELECTRIC BICYCLE		
PRIORITY NA			
DESIGN NUMBER		257261	
CLASS		12-16	
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN			
DATE OF REGISTRATION	08/10/2013		(Parties of Parties o
TITLE	FRONT PANEL FOR VEHICLE		A THE
PRIORITY			
PRIORITY NUMBER	DATE COUNTRY		
002219568-0004	12/04/2013 OHIM		

DESIGN NUMBER			257	496	
CLASS		13-03			
1)NORMAN R. BYRNE (A CI WHOSE ADDRESS IS 2736, HONEY GREEK AVE,				,	
DATE OF REGISTRATION			14/10	/2013	100 3
TITLE		ELECTRI	CAL POWEI SURI	R UNIT FOR A WORK FACE	[alla]
PRIORITY					
PRIORITY NUMBER		DATE		COUNTRY	
29/452,254		15/04/20	013	U.S.A.	
DESIGN NUMBER			259	630	
CLASS			14-	-02	
1)SAMSUNG ELECTRONICS 129, SAMSUNG-RO, YEONO REPUBLIC OF KOREA, A COM					
DATE OF REGISTRATION		23/01/2014			The state of the s
TITLE		TONER C	ARTRIDGE :	FOR COPY MACHINE	
PRIORITY			1		
PRIORITY NUMBER	DA	TE	COUNTRY		
30-2013-0038443	25/0	07/2013	REPUBLIC	OF KOREA	
DESIGN NUMBER			256	259	
CLASS			09-	-01	
1)PEPSICO, INC., INCORPORATED IN NORTH CAROLINA OF 700 ANDERSON HILL ROAD, PURCHASE, NEW YORK 10577, UNITED STATES OF AMERICA					
DATE OF REGISTRATION	N 06/09/2013				
TITLE		CONTAINER-POD			
PRIORITY	RITY				
PRIORITY NUMBER DATE COUNTRY			COUNTRY		
29/447,925 07/			013	U.S.A.	

DESIGN NUMBER	254499
CLASS	22-01

1)MAGPUL INDUSTRIES CORPORATION,

400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION

DATE OF REGISTRATION 13/06/2013		2013	
TITLE		RAIL COVER PANEL FOR A FIREARM	
PRIORITY			
PRIORITY NUMBER		DATE	COUNTRY



DESIGN NUMBER		258952
	CLASS	24-02

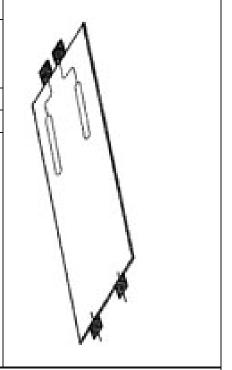
27/12/2012

U.S.A.

1)MR. SACHIN G. LOKAPURE(INDIA). A PROPRIETOR OF SAGLO® RESEARCH EQUIPMENT HAVING ITS PRINCIPAL PLACE OF BUSINESS

5099, NEAR ASHA TALKIES, OPP. OMKAR APPT, SHANIWAR PETH, MIRAJ-416410, DIST-SANGLI, MAHARASHTRA, INDIA

DATE OF REGISTRATION		24/12/2013	
	TITLE	MICROBIAL ELECTROLYSIS BATTERY	



PRIORITY NA

29/440,791

DESIGN NUMBER	258496
CLASS	02-04

1)JOSE JOSEPH, MAXY JOSEPH, SONIA TONY AND ABEY JOSEPH, TRADING IN PARTNERSHIP AS M/S. JOSCO RUBBERS, AT

8/50, MOONALINGAL, OPP. TO FIRE STATION, CALICUT-673032,

KERALA, INDIA

DATE OF REGISTRATION	29/11/2013	
TITLE	FOOTWEAR	

PRIORITY NA



DESIGN NUMBER		259502	
CLASS	11-02		
1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT 2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS			6
DATE OF REGISTRATION	20	0/01/2014	The state of
TITLE	FLO	WER VASE	
PRIORITY NA			
DESIGN NUMBER		257271	
CLASS		26-06	
1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN			2-5
DATE OF REGISTRATION	08	8/10/2013	1
TITLE	HEADLAN	MP FOR VEHICLE	
PRIORITY			TOLEY
PRIORITY NUMBER	DATE	COUNTRY	
002219600-0001	12/04/2013	OHIM	
DESIGN NUMBER		259632	
CLASS	23-01		-
1)HANSGROHE SE, OF AUESTR. 5-9, D-77761 SCHILTACH, GERMANY, A GERMAN COMPANY			
DATE OF REGISTRATION	23/01/2014		
TITLE	SANITARY FAUCET		
PRIORITY			
PRIORITY NUMBER	DATE COUNTRY		
001379093-0002	26/07/2013	OHIM	

DESIGN NUMBER	2	57759	
CLASS 12-16		1	
1)JCB INDIA LIMITED, AN INDIAN COMPANY HAVING ITS REGISTERED OFFICE AT B-1/1-1, 2ND FLOOR, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MATHURA ROAD, NEW DELHI, INDIA AND WORKS AT 23/7, MATHURA ROAD, BALLABGARH, HARYANA, INDIA			
DATE OF REGISTRATION	25/	10/2013	
TITLE	BOOM FOR SK	ID STEER LOADER	P
PRIORITY NA			
DESIGN NUMBER	2	57941	
CLASS		15-07	
1)PRADEEPKUMAR NANDLAL DHOOT, INDIAN NATIONAL OF GANGAPURWALA, 2275 ADAT BAZAR, AHMEDNAGAR-414 001, MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	01/11/2013		
TITLE	REFRI	GERATOR	L L
PRIORITY NA			
DESIGN NUMBER	2	58149	
CLASS	24-02		
1)DEPUY (IRELAND), OF LOUGHBEG INDUSTRIAL ESTATE, RINGASKIDDY, CO CORK, IRELAND			520
DATE OF REGISTRATION	14/11/2013		61
TITLE	ORTHOPAEDIC SURGICAL INSTRUMENT		/%//
PRIORITY	RITY		
PRIORITY NUMBER	DATE COUNTRY		9
29/457,168	07/06/2013 U.S.A.		

DESIGN NUMBER		256122	
CLASS	24-01		1
1)ETHICON, INC., A CORPORATION FORMED UNDER THE LAW OF THE STATE OF NEW JERSEY, OF U.S. HWY. ROUTE 22, SOMERVILLE, NJ 08876, U.S.A.			
DATE OF REGISTRATION	30	0/08/2013	//_ /// />
TITLE		IICAL APPLICATOR TRUMENT	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
29/447,579	05/03/2013	U.S.A.	
DESIGN NUMBER		254496	
CLASS		22-01	
1)MAGPUL INDUSTRIES CORPORATION, 400 YOUNG COURT, UNIT 1, ERIE, COLORADO 80516, UNITED STATES OF AMERICA, A COLORADO CORPORATION			
DATE OF REGISTRATION	13/06/2013		
TITLE	RAIL COVER PANEL FOR A FIREARM		
PRIORITY PRIORITY NUMBER	DATE COUNTRY		
29/440,345	20/12/2012 U.S.A.		
DESIGN NUMBER	<u>'</u>	259449	1
CLASS		09-04	1
1)ENRICH PLASTIC BAZAR., (A PARTNERSHIP FIRM REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932), AT SHOP NO. 2/3, MARKAZ VIEW CHS LTD., 137-139, S. V. ROAD, JOGESHWARI (WEST), MUMBAI-400102. MAHARASHTRA, INDIA. WHOSE PARTNERS ARE (1) BADRE ALAM SHAMSI. (INDIAN NATIONAL), (2) SAUD ALAM SHAMSI. (INDIAN NATIONAL), (3) TAHA ALAM SHAMSI. (INDIAN NATIONAL), (4) FAHD ALAM SHAMSI. (INDIAN NATIONAL) & (5) ASAD ALAM SHAMSI. (INDIAN NATIONAL), ALL ARE HAVING ABOVE ADDRESS			
DATE OF REGISTRATION	16	5/01/2014	
TITLE	BASKET		1
PRIORITY NA			1

DESIGN NUMBER	259501
CLASS	11-02

1)AMAR SINGH YADAV, TRADING AS M/S. S. N. GLASS DECORATERS, SITUATED AT

2/778, SUHAG NAGAR, FIROZABAD (U.P.) INDIA, OF ABOVE ADDRESS

DATE OF REGISTRATION	20/01/2014
TITLE	FLOWER VASE



PRIORITY NA

DESIGN NUMBER	257262
CLASS	12-16
1/VOLVO I ACTIVACIMADADO DE	

1)VOLVO LASTVAGNAR AB, OF 405 08 GÖTEBORG, SWEDEN

DATE OF REGISTRATION	08/10/2013	
TITLE	FRONT PANEL FOR VEHICLE	
DDIODITY		

PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
002219568-0005	12/04/2013	OHIM

DESIGN NUMBER	257499
CLASS	06-01

1)ETIHAD AIRWAYS, A PRIVATE JOINT STOCK COMPANY ORGANIZED UNDER THE LAWS OF THE UAE,

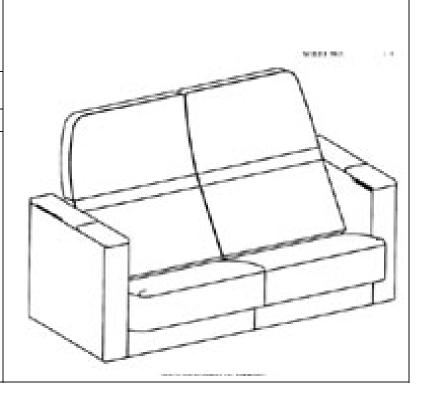
PO BOX 35566, NEW AIRPORT ROAD, ABU DHABI, UNITED ARAB EMIRATES.

DATE OF REGISTRATION	14/10/2013	
TITLE	SEAT FOR VEHICLES	

PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
002220285	15/04/2013	EUROPEAN UNION





DESIGN NUMBER		2581	48	
CLASS	24-02			
1)DEPUY (IRELAND), OF LOUGHBEG INDUSTRIAL ESTATE, RINGASKIDDY, CO CORK, IRELAND				500
DATE OF REGISTRATION		14/11/	2013	61
TITLE	ORTHO	PAEDIC SURG	SICAL INSTRUMENT	/%//
PRIORITY				3
PRIORITY NUMBER	DATE		COUNTRY	
29/457,168	07/06/2	2013	U.S.A.	
DESIGN NUMBER		2585	504	
CLASS		28-0	03	•
1)RIAMBEL PTY LTD, AN AUST OF 19 MARTON ROAD, BALCA'			LIA 6021, AUSTRALIA	/)
DATE OF REGISTRATION		29/11/	2013	\wedge / $/$
TITLE	HEAD SUPPORT		JPPORT	
PRIORITY				
PRIORITY NUMBER	DATE COUNTRY		OUNTRY	
201312515	30/05/2013 AUSTRALIA		USTRALIA	0
DESIGN NUMBER		2572	295	
CLASS		14-01		
1)JVC KENWOOD CORPORATION, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF JAPAN, HAVING ITS REGISTERED OFFICE AT 3-12, MORIYACHO, KANAGAWA-KU, YOKOHAMA-SHI, KANAGAWA, 221-0022, JAPAN				
DATE OF REGISTRATION	08/10/2013			
TITLE	DIGITAL VIDEO DISC PLAYER FOR VEHICLE			
PRIORITY				
PRIORITY NUMBER	DATE	DATE COUNTRY		
2013-010491	14/05/	2013	JAPAN	

DESIGN NUMBER		259503	
CLASS		11-02	
1)AMAR SINGH YADAV, TRADIS SITUATED AT 2/778, SUHAG NAGAR, FIROZAE	96		
DATE OF REGISTRATION	20	0/01/2014	Be Coll
TITLE	FLO	WER VASE	
PRIORITY NA			
DESIGN NUMBER		259814	
CLASS		12-11	
THE COMPANIES ACT OF 1956, H AT NEW 2ND & 3RD FLOOR, KHIV CHENNAI - 600006, STATE OF TAN OFFICE AT AKURDI, PUNE-411035, STATE OF			
DATE OF REGISTRATION		9/01/2014	
TITLE	GRAB HANDL	E FOR MOTORCYCLE	
PRIORITY NA			
DESIGN NUMBER		256140	
CLASS		25-02	
1)BLÜCHER METAL A/S A COMI OF DENMARK AND HAVING THE PUGDALVEJ 1, 7480 VILDBJERG			
DATE OF REGISTRATION	30	0/08/2013	
TITLE	GRATING	GS FOR DRAINS	XXXX
PRIORITY	THE STATE OF THE S		
PRIORITY NUMBER	DATE	COUNTRY	
002199984-001	11/03/2013	OHIM	_

DESIGN NUMBER			25448	33	
CLASS		07-07			
1)EPPENDORF AG, A BODY CORPORATE INCORPORATED UNDER THE LAWS OF GERMANY, HAVING ITS REGISTERED OFFICE AT BARKHAUSENWEG 1, DE-22339, HAMBURG, GERMANY				0	
DATE OF REGISTRATION		13	3/06/2	013	
TITLE	BU	CKET USED FO	OR CE	NTRIFUGE DEVICE	
PRIORITY	1				
PRIORITY NUMBER	D	OATE	(COUNTRY	
402012005801.7	14	4/12/2012	(GERMANY	
DESIGN NUMBER			25840)7	
CLASS			26-9	9	
PLOT NO. 3-A, TIVIM INDUSTR GOA-403507, INDIA DATE OF REGISTRATION				5	
TITLE		LIGHTIN	IG AP	PARATUS	
PRIORITY NA					
DESIGN NUMBER		255491			
CLASS		16-06			
1)PATRICK C. HO, A US CITIZE 4, QUAIL RUN, HILTON, NY 14					
DATE OF REGISTRATION		29/07/2013			
TITLE		EYEGLASS FRAME		FRAME	
PRIORITY					
PRIORITY NUMBER	Γ	DATE COUNTRY		COUNTRY	
29/444,327	2	29/01/2013 U.S.A.		U.S.A.	

DESIGN NUMBER	259628		
CLASS	14-02		

1)SAMSUNG ELECTRONICS CO., LTD.

129, SAMSUNG-RO, YEONGTONG-GU, SUWON-SI, GYEONGGI-DO, 443-742, REPUBLIC OF KOREA, A COMPANY OF REPUBLIC OF KOREA

DATE OF REGISTRATION	23/01/2014			
TITLE	TONER CARTRIDGE FOR COPY MACHINE			

PRIORITY

PRIORITY NUMBER	DATE	COUNTRY
30-2013-0038445	25/07/2013	REPUBLIC OF KOREA

DESIGN NUMBER	259697		
CLASS	12-16		

1)HERO MOTOCORP LIMITED, AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, HAVING ITS OFFICE

AT 34, COMMUNITY CENTRE, BASANT LOK, VASANT VIHAR, NEW DELHI-110057

DATE OF REGISTRATION	27/01/2014
TITLE	FAIRING FOR MOTORCYCLES



PRIORITY NA

DESIGN NUMBER	255652	
CLASS	08-06	

1)CHHANDRAKANTBHAI RANCHODBHAI RANGANI (INDIAN NATIONALS) SOLE PROPRIETOR OF DEV MARKETING (INDIAN PROPRIETORSHIP CONCERN) HAVING PLACE OF BUSINESS

AT-NR. BHILAI WAY, BRIDGE FURNITURE STREET, JILLA GARDEN MAIN ROAD, BAPUNAGAR, RAJKOT-GUJARAT (INDIA)

DATE OF REGISTRATION	06/08/2013
TITLE	HANDLE
PRIORITY NA	



DESIGN NUMBER		259404	
CLASS		26-04	
1)COOPER CROUSE-HINDS GMI SENATOR-SCHWARTZ-RING 26			
DATE OF REGISTRATION	15	5/01/2014	
TITLE	LEI) MODULE	
PRIORITY			53/1/1
PRIORITY NUMBER	DATE	COUNTRY	al de la company
002274514	15/07/2013	OHIM	
DESIGN NUMBER		259505	
CLASS		11-02	
1)AMAR SINGH YADAV, TRADIS SITUATED AT 2/778, SUHAG NAGAR, FIROZAE DATE OF REGISTRATION TITLE	3AD (U.P.) INDIA, OF	,	0120
PRIORITY NA		2555	_
DESIGN NUMBER		257769 13-03	4
CLASS 1)DAIWA KASEI KOGYO KABUS INCORPORATED UNDER THE LA OFFICE AT 1, AZA KAMIHIRACHI, HOBO-C	The state of the s		
DATE OF REGISTRATION	25	5/10/2013	
TITLE	CLIP FOR WIRE	HARNESS OF VEHICLE	(Day
PRIORITY			
PRIORITY NUMBER	DATE COUNTRY		
2013-9502	26/04/2013 JAPAN		

DESIGN NUMBER		257944	
CLASS	15-07		
1)PRADEEPKUMAR NANDLAL D GANGAPURWALA, 2275 ADAT B MAHARASHTRA, INDIA.			
DATE OF REGISTRATION	01	1/11/2013	
TITLE	HANDLE FO	R REFRIGERATOR	
PRIORITY NA			
DESIGN NUMBER		259405	
CLASS		26-04	
1)COOPER CROUSE-HINDS GMB SENATOR-SCHWARTZ-RING 26,			
DATE OF REGISTRATION	15	5/01/2014	
TITLE	LED MODULE		
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	4.6
002274514	15/07/2013 OHIM		
DESIGN NUMBER		259506	
CLASS		11-02	
1)AMAR SINGH YADAV, TRADIN SITUATED AT 2/778, SUHAG NAGAR, FIROZAB			
DATE OF REGISTRATION	20	0/01/2014	
TITLE	FLO	WER VASE	
PRIORITY NA			

DESIGN NUMBER		259643		
CLASS		03-03		
1)TYNOR ORTHOTICS PVT. L THE COMPANIES ACT, 1956, H. D-111, INDUSTRIAL AREA, PI				
DATE OF REGISTRATION		24/01/2014	tymor	
TITLE	UNI	DER ARM PAD FOR CRUTCH		
PRIORITY NA	·			
DESIGN NUMBER		257804		
CLASS		08-07		
OFFICES AT REGIONAL OPER BLOCK, 3RD FLOOR, KARUNA HAVING ITS REGISTERED OF 110049, INDIA, AN INDIAN COM	3 3			
DATE OF REGISTRATION		28/10/2013	0	
TITLE	LOCK	ING DEVICE FOR HYDRAULIC BUTTERFLY VALVES		
PRIORITY NA				
DESIGN NUMBER		257954		
CLASS		08-09		
1)KYOSHIN KOGYO CO., LTD THE LAWS OF JAPAN, HAVING 20-7, EBIE 7-CHOME, FUKUSI				
DATE OF REGISTRATION		04/11/2013))	
TITLE	LE COLLE			
PRIORITY				
PRIORITY NUMBER	DATE	COUNTRY		
30-2013-0023154	02/05/2013	REPUBLIC OF KOREA		

DESIGN NUMBER		256900	
CLASS		26-04	
1)KONINKLIJKE PHILIPS N.V., A UNDER THE LAWS OF THE KING EINDHOVEN, WHOSE POST-OFFICE ADDRESS EINDHOVEN, THE NETHERLANDS	DOM OF THE NETH	IERLANDS, RESIDING AT	
DATE OF REGISTRATION	30	0/09/2013	() ()
TITLE	Ll	ED BULB	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
002242891-0002	23/05/2013	OHIM	
DESIGN NUMBER		250670	
CLASS		12-16	
1)MAN TRUCK & BUS AG, A GEI DACHAUER STR. 667, 80995 MU		F	
DATE OF REGISTRATION	03	3/01/2013	
TITLE	FRONT BUMPER	OF A UTILITY VEHICLE	
PRIORITY			
PRIORITY NUMBER	DATE	COUNTRY	
001335210	04/07/2012	OHIM	
DESIGN NUMBER		256331	
CLASS		24-04	
1)PATEL JAGDISH M., B-209, SHREEJI APPT., K.K. NAG AHMEDABAD-380061			
DATE OF REGISTRATION	10	0/09/2013	
TITLE	THRO	AT SPRAYER	1000
PRIORITY NA			